

**TNCPERC** < tncperc.tvr@gmail.com >

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To "fea1-div"<fea1-div@traf.gov.in>

Dear Sir,

I strongly welcome and support this TRAI amendment because many consumers, especially elderly people, rural users, and feature phone users, do not require mobile data for their daily usage. Currently, they are compelled to purchase expensive data-inclusive recharge packs, even when they only require calling and SMS services. Therefore, telecom companies should provide affordable Voice + SMS only recharge packs for all validity periods with fair price reduction. This amendment will protect consumer rights and provide equal and affordable recharge choices for everyone.

- Voice + SMS only recharge packs should be available for all validity periods like 14, 28, 56, 84, and 365 days.
- Telecom companies should not force non-data users to buy data packs unnecessarily.
- The price of Voice + SMS only packs must be much lower than data-inclusive packs.
- TRAI should ensure affordable recharge options for poor and rural consumers.
- Elderly people and feature phone users need simple and low-cost recharge plans.
- Telecom operators should clearly display Voice + SMS only packs in shops, apps, and websites.
- Equal recharge choices must be available for both data users and non-data users.

**With regards,**

**Dr. R.Ramesh,**

**General Secretary-Tamil Nadu Consumer Protection & Environmental Research  
Centre (TNCPERC),**

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